

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1149/JP/2019  
निर्धारण वर्ष / Assessment Year : 2017-18

Shri Murli Manohar Kedia Kedia House, Near Nadi Ka Phatak, Murlipura, Jaipur.	बनाम Vs.	The DCIT, Central Circle-3, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ACRPK 7617 C		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Gulshan Agarwal (C.A.)  
राजस्व की ओर से / Revenue by : Shri Amrish Bedi (CIT)

सुनवाई की तारीख / Date of Hearing : 16/09/2020  
उदघोषणा की तारीख / Date of Pronouncement: 16/09/2020

आदेश / ORDER

PER: VIJAY PAL RAO, J.M.

This appeal by the assessee is directed against the order dated 23.08.2019 of Id. CIT (A)-IV, Jaipur the assessment year 2017-18. Due to prevailing COVID-19 pandemic condition the hearing of the appeals are concluded through video conference.

2. The assessee requested for withdrawal of the present appeal in view of the fact that the assessee has opted for "Vivad Se Vishwas Scheme-2020" to settle his tax liability with the Department and the

application in Form 1 & 2 has been approved by the Pr. CIT(Central) by issuing certificate in Form 3. A copy of application dated 01.09.2020 is also filed. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeal of the assessee is allowed to be withdrawn and consequently the same is dismissed as withdrawn.

In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 16/09/2020.

Sd/-

(विक्रम सिंह यादव)  
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member  
जयपुर / Jaipur  
दिनांक / Dated:- 16/09/2020.

\*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Murli Manohar Kedia, Jaipur.
2. प्रत्यर्थी / The Respondent- DCIT, Central Circle-3, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 1149/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar